

Rehabilitation of Oustees, of Pong Dam

5022. SHRI VIKRAM MAHAJAN: Will the Minister of ENERGY be pleased to state:

(a) how many oustees of Pong Dam (H.P.) have been rehabilitated in Rajasthan between July and November, 1974 and how many are still to be rehabilitated; and

(b) what steps are being taken to expedite their rehabilitation?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESWAR PRASAD): (a) and (b). During the period from July to November, 1974, 631 Pong Dam Oustees took possession of land allotted to them in the Rajasthan Canal Area.

At the end of November, 1974, 754 applications were pending for allotment with the Rajasthan authorities, and about 1,200 applications were pending for scrutiny with the Himachal Pradesh authorities.

The movement of oustees to Rajasthan area is progressing in accordance with the programme agreed to mutually between the Governments of Himachal Pradesh and Rajasthan.

Objection, of States to the Lifting of Emergency in the country

5023. SHRI V. MAYAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some States have objected to lifting the emergency in the country; and

(b) if so, which are those States and the reasons given by them?

THE MINISTER OF HOME AFFAIR (SHRI K. BRAHMANANDA REDDY): (a) and (b). There has been no correspondence so far with the State Governments on this specific question.

Import of Microwave Equipment for Hungary

5024. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a protocol was signed between India and Hungary recently under which Hungary will provide microwave communication equipment to India; and

(b) if so, the facts thereof?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) M/s. Budavox of Hungary have entered into contracts with the Indian P&T for supply of microwave equipment.

(b) (i) Under the contracts M/s. Budavox will supply microwave equipment and accessories for about 3800 Kms. for (a) Bombay-Madras-Trivandrum, (b) Delhi-Jullundur-Jammu-Srinagar, (c) Kanpur-Allahabad-Jabalpur-Nagpur and (d) Patna-Muzaffarpur routes, (ii) The total value of the contracts is approximately Rs. 988 lakhs. (iii) Causes for research collaboration and transfer of manufacturing know-how have been incorporated in the contract.

Frequent Changes in A.I.R. Programmes

5025. SHRI S. C. SAMANTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for too frequent changes in the timings, durations, and production of news, items and other programmes of the All India Radio, without proper and adequate publicity and notice of such changes through channels other than All India Radio;

(b) whether certain changes have been made without even a week's notice and that such notices were not repeatedly broadcast and advertised; and